

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/265/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the th 12 January, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FC. NLB/08/2019/20-22 dtd. 11.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.01.2021, 19.01.2021 and 20.01.2021, has been granted. The Counsellor, Family Court, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/265/A, dated 12.1.2021

Copy to:.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda